(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	264082811.9	1	264082811.9	61.99	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	19370000.00	1	19370000.00	4.55	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	106479933.00	1	106479933.00	25.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	36092880.00	3	36047864.00	8.46	0	45016	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	61568957.50	0	0	0.00	0	0	61568957.50	<u>Annexure 9</u>
Total		7	487594582.4	6	425980608.9	100.00	0	45016	61568957.5	

Name of the Corporate Debtor: REDHU FARMS PRIVATE LIMITED; Date of Commencement of CIRP: 30-03-2023; List of Creditors as on: 13-06-2023; Name of IP: PRASHANT GUPTA; Process Number: 1; Last 5 digitof registration number: 13868